

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

**CIRCULAR**

**Sub : Pending Cases against Closed Courts – Reg.**

In compliance to the directions received from Hon'ble e-Committee, Supreme Court of India, vide email dated 05/07/2023 on the subject matter, it is impressed upon all the staff posted in abolished court that they will do the case proceedings in Case Information System (CIS) till the pendency becomes zero in the closed / abolished court. No case of closed court should be reflected on National Judicial Data Grid Platform.

Further, staff of abolished court shall send a report to the Branch In-Charge, Computer Branch of concerned District after completing zero pendency and the Branch In-Charge shall ensure that the pendency of abolished court becomes zero at the earliest and he shall place status report on weekly basis before his Ld. Officer In-Charge, Computer Branch till the pendency becomes zero.

This issues with prior approval of Ld. Principal District & Sessions Judge (HQs) and Ld. Principal District & Sessions Judge (West).

**Note : Non compliance of above directions will require to initiate disciplinary action against the erring official(s).**

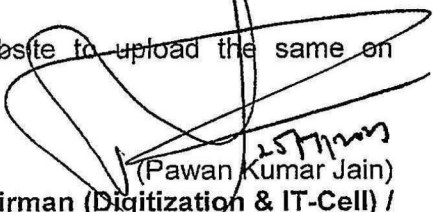
  
(Pawan Kumar Jain)  
Chairman (Digitization & IT-Cell) /  
Centralized Computer Committee  
Delhi District Courts.

No. 27126-300 /Comp. Br./CIS/F.No.(140)/THC

Dated : 25 JUL 2023

**Copy to:**

1. All the Ld. Principal District & Sessions Judge (New Delhi / Delhi) with a request to direct the concerned to circulate the same.
2. All the Judicial Officers posted in Central & West District, Tis Hazari Courts, Delhi.
3. PS to the Ld. Principal District & Sessions Judge (HQs) to place the same before Ld. Principal District & Sessions Judge (HQs).
4. PS to the Ld. Principal District & Sessions Judge (West) to place the same before Ld. Principal District & Sessions Judge (West).
5. Branch In-Charge, Judicial Branch / Admin – II, Central District with a direction to highlight at the time of issuing order relating to the abolished court / its staff.
6. Dealing Official, R&I Branch (LAYERS) & Website to upload the same on LAYERS and official Website.

  
(Pawan Kumar Jain)  
Chairman (Digitization & IT-Cell) /  
Centralized Computer Committee  
Delhi District Courts.